

I/125872/2022

**Regional Office**  
**Haryana State Pollution Control Board**

SCO 13P, 2<sup>nd</sup> Floor, Sector-17, Urban Estate, Kurukshetra

Email-hspcbrokr@gmail.com

No. HSPCB/ KKR/2022/

Dated: / /2022

To

The Registrar,  
National Green Tribunal,  
New Delhi.

**Sub: Report of the Joint Committee in the matter of Original Application No. 338/2022 Jai Prakash Sharma V/s State of Haryana in compliance of Hon'ble National Green Tribunal's Order dated May 13, 2022.**

Ref: Hon'ble NGT Order dated 13.05.2022 in O.A no. 338/2022 recieved via watsapp on 20.05.2022 through MS,HSPCB.

Please find enclosed herewith the Report of the Joint Committee in the matter of Original Application No. 338/2022 Jai Prakash Sharma V/s State of Haryana in compliance of Hon'ble National Green Tribunal's Order dated May 13, 2022.

DA/As above

**Regional Officer**  
**Kurukshetra Region**

Signed by Poonam Langayan

Date: 22-07-2022 09:23:35

Reason: Approved

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

OA No.338 of 2022

IN THE MATTER OF:

Jai Prakash Sharma V/s State of Haryana

Applicant(s),

Versus

State of Haryana

Respondent(s)

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**Regional Officer  
Kurukshetra Region**

## **Report of the Joint Committee in the matter of Original Application No. 338/2022 Jai Prakash Sharma V/s State of Haryana**

### **Background:**

The matter is regarding grievance made by Mr. Jai Prakash Sharma resident of Attri Niwas, Opposite B R College of Education, Akash Nagar Colony, Salarpur Road, Kurukshetra is that M/s Shiv Shakti Steel Workshop is being run opposite B.R. College of Education, Salarpur Road, Akash Nagar, Kurukshetra in violation of environmental norms causing air and noise pollution and posing serious health hazards to the inhabitants of the above said area.

### **Directions of Hon'ble National Green Tribunal and Compliance:**

Hon'ble National Green Tribunal vide its order dated May 13, 2022 **(Annexure-I)** observed and directed, as follows:

“The averments made in the application require due factual verification and immediate remedial action on the basis thereof. We, accordingly, constitute Joint Committee of Haryana State Pollution Control Board and Deputy Commissioner, Kurukshetra and direct the same to verify the factual position, look into the grievances of the applicant and take remedial action in accordance with law by following due process within one month from the date of receipt of a copy of this order. The State PCB will be the nodal agency for co-ordination and compliance.”

“Factual and action taken report, which may also cover the aspects of compliance with CTE/CTO conditions and siting criteria”.

Hon'ble NGT, constitute Joint Committee of Haryana State Pollution Control Board and Deputy Commissioner, Kurukshetra and direct to verify the factual position.

In compliance of the directions of the Hon'ble NGT a team was constituted by Deputy Commissioner, Kurukshetra on dated 25.05.2022 **(Annexure-II)** of the following members:-

1. SDM, Thanesar, Chairman.
2. District Municipal Commissioner, Member.
3. Regional Officer, HSPCB Kurukshetra Region, Member.

### **Factual Report of the Joint Committee**

In compliance of the directions, the team constituted by Deputy Commissioner, Kurukshetra inspected the site on 30.05.2022 copy of spot inspection report duly signed by team members **(Annexure-III)** and examined the facts related to this matter. After that SCN was issued by RO HSPCB, Kurukshetra **(Annexure-IV)** to the unit for the non-compliance observed during the inspection. Unit has submitted the reply against the SCN **(Annexure-V)** but the same was found not satisfactory and the closure action recommended against the unit on dated 29.06.2022 **(Annexure-VI)** to the head office and closure order was issued by the Head office on dated 15.07.2022 **(Annexure-VII)** and the same was implemented on dated 19.07.2022 **(Annexure-VIII)** and the compliance report has been sent to Head office on dated 20.07.2022

**(Annexure-IX)** and letter has also been written to UHBVN for disconnection of electricity connection on dated 20.7.2022 **(Annexure-X)**.

**Submission:**

The above factual report w.r.t various grievances in the matter of Original Application No. 338/2022 Jai Prakash Sharma V/s State of Haryana, is being submitted by the Joint Committee, for the consideration of Hon'ble National Green Tribunal. The Joint Committee will abide by further directions of the Hon'ble Tribunal, in this matter.

**Note:- Copy of the spot inspection report duly signed by joint committee accompanied by AEE Kurukshetra Region is attached herewith.**

Item No.6

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH**

(By Video Conferencing)

Original Application No.338/2022

Jai Prakash Sharma

Applicant

Versus

State of Haryana

Respondents

Date of hearing: 13.05.2022

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER****Application is registered based on a complaint received by Email****ORDER**

1. The grievances made in the present application filed by Mr. Jai Prakash Sharma resident of Attri Niwas, Opposite B. R College of Education, Akash Nagar Colony, Salarpur Road, Kurukshetra are that M/s Shiv Shakti Steel Workshop is being run opposite B.R. College of Education, Salarpur Road, Akash Nagar, Kurukshetra in violation of environmental norms causing air and noise pollution and posing serious health hazards to the inhabitants of the above said area.

2. The averments made in the application require due factual verification and immediate remedial action on the basis thereof. We, accordingly, constitute Joint Committee of Haryana State Pollution Control Board and Deputy Commissioner, Kurukshetra and direct the same to verify the factual position, look into the grievances of the applicant and take remedial action in accordance with law by following

due process within one month from the date of receipt of a copy of this order. The State PCB will be the nodal agency for co-ordination and compliance.

3. Factual and action taken report, which may also cover the aspects of compliance with CTE/CTO conditions and siting criteria, as applicable, may be furnished within two months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF, before the Ld. Registrar General, National Green Tribunal, Principal Bench, New Delhi who may, if necessary, put up the matter before the Bench for further directions.

The application is disposed of with the above said directions.

A copy of this order, along with a copy of the complaint, be forwarded to the Haryana State Pollution Control Board and Deputy Commissioner, Kurukshetra by e-mail for compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

May 13, 2022  
Original Application No. 338/2022  
AG

## आदेश

माननीय एन0जी0टी0 द्वारा आवेदन सं0 338/2022 जय प्रकाश शर्मा बनाम हरियाणा सरकार में दिनांक 13.05.2022 को पारित आदेशानुसार तथा क्षेत्रीय अधिकारी, हरियाणा राज्य प्रदूषण नियंत्रण, कुरुक्षेत्र के पत्र क्रमांक HSPCB/KKR/2022/285 दिनांक 23.05.2022 के अनुरोध के दृष्टिगत निम्न प्रकार से कमेटी का गठन किया जाता है:-

- |   |         |
|---|---------|
| 1. उपमण्डल अधिकारी(ना0), थानेसर।  | अध्यक्ष |
| 2. जिला नगर आयुक्त, कुरुक्षेत्र-कम-नोडल अधिकारी, एन0जी0टी0              | सदस्य   |
| 3. क्षेत्रीय अधिकारी, हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड, कुरुक्षेत्र | सदस्य   |

अतः उक्त कमेटी को क्षेत्रीय अधिकारी, हरियाणा राज्य प्रदूषण नियंत्रण, कुरुक्षेत्र से प्राप्त पत्र क्रमांक HSPCB/KKR/2022/285 दिनांक 23.05.2022 की प्रति अनुलग्नक सहित भेजकर निर्देश दिए जाते हैं कि वह उक्त मामले पर 20 दिन के अंदर कार्यवाही करते हुए एक माह के अंदर-2 माननीय एन0जी0टी0 के समक्ष Action taken report submit करवाना सुनिश्चित करें तथा प्रति इस कार्यालय में भिजवाएं। इसके अतिरिक्त उपमण्डल अधिकारी (ना0), थानेसर जैसा उचित समझे, उसी अनुसार किसी भी अधिकारी/कर्मचारी को सहयोजित(Co-opt) कर सकते हैं।

.....हस्ता...

उपायुक्त, कुरुक्षेत्र।

पृ0क्रमांक 408 - 410

/एल0एफ0ए दिनांक 25/05/22

इसकी एक-2 प्रति निम्नलिखित को सूचनार्थ एवं आगामी आवश्यक कार्यवाही हेतु प्रेषित की जाती है:-

1. उपमण्डल अधिकारी(ना0), थानेसर।
2. जिला नगर आयुक्त, कुरुक्षेत्र-कम-नोडल अधिकारी, एन0जी0टी0।
3. क्षेत्रीय अधिकारी, हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड, कुरुक्षेत्र।

कृते: उपायुक्त, कुरुक्षेत्र।

**Haryana State Pollution Control Board**  
 SCO-13P, IInd Floor, Urban Estate, Sector-17, Kurukshetra  
 E-Mail - [hspcbrokk@gmail.com](mailto:hspcbrokk@gmail.com)

No. HSPCB/KKR/2022/

Dated:

Lat-29.948838, Long-76.839772

Annexure-A**SPOT INSPECTION REPORT OF THE INDUSTRIES****A General Information of unit**

GSTIN-06AW0PS0369B12N

1. Name &amp; Address of the unit

→ M/S Shiv Shakti Steel Workshop,  
 opp- B R College of Education,  
 Salaspur road, Akath Nagar, Kurukshetra

2. Email id of the unit/occupier

→ SSSWork1@gmail.com

3. Telephone Nos.

→ 9466293107

4. Fax Nos.

5. Date &amp; Time of Inspection

→ 30/05/2022

6. Category of Unit

: Red/Orange/Green

7. Type of Units

: 17 Category/Seriously  
Polluting/others8. Size of unit based upon investment cost  
of Plant & Machinery

: Large/ Medium/ Small

9. Name of the representative of the unit with  
designation present at the time of the inspection.

→ Sn. Jarnail Singh

10. Name of the Directors/partners/Proprietor/  
Manager/Occupier etc.

→ Sn. Jarnail Singh (Prop.)

11. Detail of products/by product manufactured  
(with capacity of installation &  
quantity per annum)

→ Spray Painting of Steel products

12. Detail of Raw Material used  
(with quantity per annum)

→ Steel material

13. Manufacturing Process (in brief)

→ Painting

14. Detail of Machinery installed involving  
polluting process

→ Paint spray

15. Date of Commissioning of the unit

→ 15/07/2009

16. Status of Consent to Establish

→ Not obtained

17. Status of Consent to Operate

→ NA

18. Status of Authorization under HWM Rules.

**B Air Pollution**1. Sources of air emissions from process of  
unit including fugitive emissions with type  
of Boilers/Furnace, capacity & stack height.→ fumes generated from  
spray paint2. Status of online monitoring System (Stacks/ AAQ):  
if applicable

→ NA

3. Details about deviation in the details/ stack of Air  
emission/ type of fuel if any already provided to  
Board.

→ NA

4. Detail of Stacks/Chimneys/Vents
5. Whether Height of all stacks/ Chimneys as per norms
6. Capacity of D.G. Sets → Not Installed
7. Stack height of D.G. Sets above programme and whether as per norms → NA
8. Status of Acoustic Enclosure on D. G. Sets → NA
9. Noise results of DG Sets Monitored during inspection → NA
10. Type & Quantity of Fuel used (Separate for each source) → NA
11. Status of Air Pollution Control Devices (APCD)
  - (a) Required or Not → Required paint booth
  - (b) Provided or Not → Not provided
  - (c) Detail of APCD provided with detail of all Components → NA
  - (d) Whether Structurally adequate or Not → NA
  - (e) Whether operating APCD Satisfactorily → NA
12. Whether provided separate flow meters in case of wet scrubber
13. Whether maintained Log Book for consumption of Electricity/ Chemicals/ water for APCD. : NA
14. Detail of treatment of effluent in case of wet scrubber & its mode of disposal. : NA
15. Whether provided Sampling arrangements on all stacks / chimneys including DG Sets. : NA
16. General Remarks

**C Water Consumption**

1. Sources of water supply → Public supply
2. Detail of measuring devices provided if any such as flow Meters, V-notch etc. → No
3. Whether measuring devices has been sealed → NA
4. Whether maintained the log book for supply of water from all sources & consumption for various uses. → NA
5. Detail of Water Consumption per day/month
  - (a) Domestic Purpose → 0.5 KLD (approx)
  - (b) Boiler/Cooling → Nil
  - (c) Industrial use (Easily Biodegradable) → Nil
  - (d) Industrial use (Not Easily Biodegradable)
  - (e) Other
6. General Remarks

**D Water Pollution**

1. Source & processes of Water Pollution including raw water treatment if any → Domestic effluent only.

-3-

- 2. No. of outlets for discharge of effluent : Domestic: - 01  
Trade: - Nil
- 3. Quality of Effluent in KLD : Domestic: - 20.5% less  
Trade: - Nil (4/1/2022)
- 4. Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) :  
 (a) Required or Not : STP ETP  
 (b) Installed or Not : -> Not required  
 (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used :  
 (d) Whether structurally adequate or not : / NA  
 (e) Whether operating STP/ETP Satisfactorily :  
 (f) Whether provided online chemical dosing system/ pH meter :
- 5. Mode of Discharge of effluent : Domestic: -> Public Sewer  
Trade: -> Nil
- 6. Name of Water recipient body if any :
- 7. Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization. : -> NA
- 8. Status of ZLD as per CPCB directions if applicable : -> NA
- 9. Whether provided flow meters on outlet & inlet of ETP/STP : -> NA
- 10. Whether provided separate electricity meter on ETP/STP : -> NA
- 11. Whether maintained Log Book for consumption of Electricity/ Chemicals/ Quantity of effluent. : -> NA
- 12. Status of online monitoring System, if applicable : -> NA
- 13. General Remarks :

**E Hazardous Waste Management**

- 1. Category of Hazardous Waste generated as per rules :
- 2. Type & Qty. of Hazardous Waste generated : (i) incinerable  
(ii) recyclable  
(iii) disposable for landfill  
(iv) Total
- 3. Stock-Pile Quantity of Hazardous Waste :
- 4. Mode of Disposal & treatment of Haz. Waste :
- 5. Size of Hazardous waste storage site :
- 6. Display Board for Hazardous Waste at Factory Gate Provided or not :
- 7. Whether agreement made with the service provider :

NA

for disposal of hazardous waste (if yes, give detail with validity

8. Details of Hazardous Waste transported to service provider

NA

**F Hazardous Chemicals Handling & Management and PLI Act, 1991**

- 1. List & Qty. of Hazardous chemical handled & used: (if any) with threshold quantity
- 2. Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991.
- 3. Name of insurer agency with date & validity of policy
- 4. Whether Hazardous chemicals handling & storage facility is adequate
- 5. Remarks

NA

The site was visited by the team constituted by worthy deputy Commissioner, Kurukshetra in Hon'ble NCT Matter OA no. 338/2022. The unit is involved in spray painting of steel products and cutting etc. Complaint was associated during the site visit. Photographs of the site taken. Unit was running without obtaining CTE/CTO from the board.

*Sanjay Singh*

Signature of the representative of the unit  
Name & Designation

Signature of the Officer/Officers of the Board who conducted the inspection  
Name & Designation

*Deew*  
SDM, Thanesar.

*M/S*  
DMC, KKR.

*Amit*  
AEE, I+SPCB,  
Kurukshetra

*30/11/2022*  
KOSPCB, KKR



**Regional Office**  
**Haryana State Pollution Control Board**  
 SCO 13P, 2<sup>nd</sup> Floor, Sector-17, Urban Estate, Kurukshetra  
Email-hspcbrokr@gmail.com

No. HSPCB/ KKR/2022/ 398

Dated: 7 106 /2022

To

M/s Shiv Shakti Steel Workshop,  
 Opp BR College of Education  
 Salarpur road, Akash Nagar, Kurukshetra.

**Sub: Show cause notice for closure & prosecution under section 33-A/44 of Water (Prevention & Control of Pollution) Act, 1974 & 31-A/37 of Air (Prevention and Control of Pollution) Act, 1981 and for imposition of environmental compensation.**

Whereas your unit was inspected by team constituted by Deputy Commissioner, Kurukshetra, in the matter of O.A No.338/2022 of Hon'ble NGT, a complaint filed by Sh. Jai Prakash Sharma, resident of Attri Niwas, Opposite B R College of Education, Akash Nagar Colony, Salarpur Road, Kurukshetra by the following members:-

1. SDM, Thanesar, Chairman.
2. District Municipal Commissioner, Member.
3. Regional Officer, HSPCB Kurukshetra Region, Member.
4. AEE, HSPCB, Kurukshetra.

Whereas your unit is engaged in spray painting of steel furniture and covered under orange category at Sr. No. 62 i.e Spray painting, paint baking, paint shipping as per policy order dated 04.12.2020 of the Board.

Whereas you are required to obtain CTE/CTO from the Board under Water Act, 1974 and Air Act, 1981.

Whereas your unit has neither obtained CTE nor obtained CTO from the Board thus running in gross violation of environmental norms.

Whereas during inspection it was found that you have not provided Paint Booth for the fumes generated during spray painting of furniture.

Whereas, you are also liable to pay the environmental compensation in terms of the direction of the Board issued vide officer order no. HSPCB/PLG/2019/6043-75 dated 29.04.2019, No. HSPCB/PLG/2019/743-763 dated 20.12.2019 & No. HSPCB/PLG/2021/2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

PTO

M/s Shiv Shakti Steel Workshop, Opp BR College of Education, Salarpur road, Akash Nagar, Kurukshetra

Whereas you are hereby directed to Show Cause within **15 days** as to why action under section 33-A/44 of Water (Prevention & Control of Pollution) Act, 1974 & under section 31-A/37 of Air (Prevention & Control of Pollution) Act, 1981 without giving any further notice.

In case you fail to comply with the deficiencies mentioned above within stipulated period, it will be presumed that you have nothing to say in this regard and accept the status as above, which will warrant action under section 33-A/44 of Water (Prevention & Control of Pollution) Act, 1974 & under section 31-A/37 of Air (Prevention & Control of Pollution) Act, 1981 without giving any further notice.

**33-A & 31-A Power to Give directions:**

Not with standing anything contained in any other Law, but subject to the Provisions of this Act, and to any directions that the Central Govt. may give in those on behalf, a Board may, in the exercise of its power and performance of its functions under this Act, issue any direction in writing to any person, officer or authority, and such person, officer or authority shall be bound to comply with such directions.

Explanation: For the avoidance of doubts it is hereby declared that the power to issue directions under this section includes the power to direct –

- a) The closure, prohibition or regulation of any industry, operation or process; or
- b) The stoppage or regulation of supply of electricity, water or any other service

**This may be treated as most urgent.**

Endst. No. HSPCB/KKR/2022/ 399

Dated: 7/6/22

A copy of above is forwarded to the Chairman, Haryana State Pollution Control Board for kind information and further necessary action please.

Regional Officer  
Kurukshetra Region

2153538/2022/REGION KURUKSHETRA

PROP. JARNAIL SINGH

GSTIN

06AWOPS0362B1ZN



Mob. : 83988-XXXX

94662-93107

# M/s. SHIV SHAKTI STEEL WORKS

(A Unit of Haryana Khadi-Gramodhayog Board)

Deals In : All kinds of Steel & Wooden Furnitures as School Bench, Steel Almira, Markers, Chalk Board Racks, Book case Diwan-Bed, Sofa Set, Chairs, Tables, Mattrresses, Cooler-Body, Tranks & Agri Impliments etc.

OPP. B.R. COLLEGE, NEAR NEW GRAIN MARKET, SALARPUR ROAD, KURUKSHETRA

GSTIN : 06AWOPS0362B1ZN

Ref. No. ....

Dated. 21/06/2022.

Regional office

Haryana state Pollution Control Board

Kurukshetra.

विषय:- show cause Notice for closure & prosecution under 13-A/44 of Water Act & 31A/37 of Air Act 1981 and for imposition of Environmental Compensation.

संदर्भ:- Notice No. - HSPCB/KKR/2022/398 dated: 7/06/2022

क्रिमान/क्रिगरी जी

उपरोक्त विषय के संदर्भ में इलाक़ द्वारा शिव शक्ति स्टील वर्क्स  
Opt. B.R. College of Education को CTE व CTO प्राप्त न करने  
बारे तथा पानी-चर पर पैड करने हेतु पैड बूझा ना बनवाने बारे show  
Cause Notice दिया गया है। मैं ज़रूरत सिंह S/O श्री राम किसान गाँव खेड़ी  
ब्राह्मण, Prop. शिव शक्ति स्टील वर्क्स अपनी स्थिति निम्न प्रकार से  
स्पष्ट करता हूँ:-

(1) मैं हूँ कि शिव शक्ति स्टील वर्क्स मेरे बाप वर्ष 2009 में वर्ष  
स्वरोजगाह करने हेतु मुदीर स्तर पर कर विभाग से VAT संख्या  
06222317649; बैंक में e/c खाता खुलवा कर Limit बनवा कर शुरू  
की गरी थी। वर्ष 2016 में मैंने उद्योग आधा न. HR11D0000065 प्राप्त  
किया था। वर्ष 2017 में इलाक़ VAT संख्या न. बदल कर GST संख्या न.  
06AWOPS0362B1ZN हो गया था। जोकि वर्तमान में भी चल रहा  
है। कर विभाग से VAT संख्या न. लेते समय, उद्योग विभाग से उद्योग आधा

P.T.O



# M/s. SHIV SHAKTI STEEL WORKS

(A Unit of Haryana Khadi-Gramodhayog Board)

Deals In : All kinds of Steel & Wooden Furnitures as School Bench, Steel Almirah, Markers, Chalk Board Racks, Book case Diwan-Bed, Sofa Set, Chairs, Tables, Matteresses, Cooler-Body, Trunks & Agri Impliments etc.

OPP. B.R. COLLEGE, NEAR NEW GRAIN MARKET, SALARPUR ROAD, KURUKSHETRA

GSTIN : 06AWOPS0362B1ZN

Ref. No.....

Dated.....

बतवाते समय इस सम्बन्ध में नहीं बताया गया कि कुटीर इकाय लगाने हेतु भी CTE व CTO को प्रदूषण विभाग से प्राप्त करना होता है। इसके अतिरिक्त आयुक्त Show Cause Notice से पूर्व भी हमें आपके विभाग द्वारा भी कोई मार्ग दर्शन प्राप्त नहीं हुआ। यहाँ पर भी बताया जायेगा कि जिला कुकरैफ के शहर-भानेस, लाडवा, शाहबाद इरफारि लाबाद, पेहवा तथा बौदल सारे गाँव में भी इस प्रकार की काफी संख्या में कुटीर इकाय यारिद चल रही हैं। किन्तु पास इस प्रकार के पैर बूझ और CTE व CTO नहीं हैं।

(2) शिकायत करी आकाश नगर वाली है। मैं मेरे स्वरोजगाह हेतु कुटीर इकाय से रीकी व देख की जाबता रखता हूँ। जबकि शिकायत करी को छोड़कर आकाशनगल वारिधों और माकीद में काम करने वाले लोगों को मेरे स्वरोजगाह से कोई परेशानी नहीं है। (अनापत्ती प्रमाण पत्र संलग्न)

अतः आय से प्राप्त है कि मैं द्वारा दिए जबाबा पर सहानुभूतिपूर्ण विचार करने का कष्ट करें। मैं एक कत पदा-लिया कारीगर व्यापक हूँ। उसे कानून व नियमों सम्बन्धी ज्ञान का कोई ज्ञान नहीं है और जिला कुकरैफ की व्यवसायिक परिस्थितियों व मेरे जैसी स्वरोजगाह उद्योगों का ध्यान रखते हुए वर्तमान परिस्थितियों में हलात मार्ग दर्शन करने की भी कृपा करें।

प.म.वा. १।

For Shiv Shakti Steel Works

Jarnail Singh  
Prop.

TO WHOM IT MAY CONCERN

यह है कि हम सभी आकाश नगर कॉलोनी नजदीक BR COLLEGE OF EDUCATION के वासी है। हमारे सामने सलारपुर रोड पर मार्किट बनी हुई है। इस मार्किट में कई प्रकार के सामान व फर्नीचर इत्यादि बनाने की दुकाने बनी हुई है। जिन पर आस पास के सैकड़ों कारीगर काम कर रहे है। इन्ही में से एक शिव शक्ति स्टील वर्क्स भी एक है। जहाँ पर फर्नीचर बनाने व पेंट इत्यादि करने का काम किया जाता है।

शिव शक्ति स्टील वर्क्स पर फर्नीचर बनाने व पेंट इत्यादि का काम करने से किसी भी प्रकार से प्रदूषण नहीं होता। फर्नीचर बनाने में किसी भी प्रकार से पानी की आवश्यकता नहीं पडती है तथा पानी यहाँ केवल पीने के रूप में ही प्रयोग किया जाता है। इसलिए पानी के प्रदूषण होने का कोई ~~औचित्य~~ ही नहीं बनता है।

शिव शक्ति स्टील वर्क्स की वर्कशॉप की दीवारे नार्मल दीवारों से काफी ऊँची है और पेंट इत्यादि कभी भी उड़कर बाहर नहीं आता है। यहाँ पर पेंट हफ्ते में एक-दो बार ही किया जाता है और पेंट बड़ी ही सावधानीपूर्वक किया जाता है। जिस कारण से आस-पास के वातावरण पर कोई भी दुषप्रभाव नहीं पडता है। इनके यहाँ फर्नीचर बनाने का काम बड़ी ही शांति व सौहार्दपूर्ण तरीके से किया जाता है। शिव शक्ति स्टील वर्क्स अपने आस-पास व वर्कशॉप की साफ सफाई का विशेष ध्यान रखता है और इनका फर्नीचर उच्च क्वालिटी का होता है।

शिव शक्ति स्टील वर्क्स से हम आकाश नगर कॉलोनी वासियों को कोई भी किसी भी प्रकार की परेशानी नहीं है। हम सभी कॉलोनी वासी इनके उज्वल भविष्य की कामना करते है।

दिनांक : 10/06/2022

इशिता 9813028701

वृत्तवाले

7027180358

Huham Chaud

8930948968

Amn  
8053826135

प्रार्थी

आकाश नगर

OPP. BR COLLEGE

सलारपुर रोड, थानेसर

कुरुक्षेत्र

[Signature]

98968-14704

राज कुमार

नन्दाकेरा

Kiray

9896455709



(251 को 419)

Karnail Singh

839886504

[Signature]

सुरेन्द्र कुमार

85296-26358

Jasjit Singh

8929203131

Anam

राज मिशन 9996839100

लखारवा  
(RTF)



For Shiv Shakti Steel Works

Karnail Singh  
Prop.

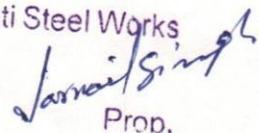


Government of India  
And  
Government of Haryana  
Form GST REG-25

Certificate of Provisional Registration

1.	GSTIN	06AWOPS0362B1ZN	
2.	PAN	AWOPS0362B	
3.	Legal Name	JARNAIL SINGH	
4.	Trade Name	SHIV SHAKTI STEEL WORKS	
5.	Registration Details under Existing Law		
	Act	Registration Number	
(a)	TIN under Value Added Tax	06222317649	
Date	27/06/2017		

This is a Certificate of Provisional Registration issued under the provisions of the Act.

For Shiv Shakti Steel Works  
  
 Prop.

Registration Certificate under section 11 of the Haryana Value Added Tax Act, 2003  
(See rule 11)

TIN(Tax Identification Number)

0	6	2	2	2	3	1	7	6	4	9
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DISTRICT

Kurukshetra

NAME AND STYLE OF BUSINESS

SHIV SHAKTI STEEL WORKS

PRINCIPAL PLACE OF BUSINESS

NEAR B.R. INTERNATIONAL SCHOOL, SALARPUR ROAD KURUKSHETRA

NATURE OF CONSTITUTION OF BUSINESS

Proprietorship

ADDRESS OF BRANCHES (if any)

DATE OF LIABILITY

15/7/2009

DATE OF VALIDITY

15/7/2009

Description of Goods/Classes of goods  
authorised to be purchased at concessional  
rate under sub-section (3) of section(7).

As per annexure attached

Signature of the Assessing Authority

Seal of the Assessing Authority

Date:

2/12/11

**Note:** The registration certificate shall be displayed by the dealer at the place of business and it shall be produced on demand by any person exercising authority under the Act and rules

Kurukshetra

District

For Shiv Shakti Steel Works

Jamail Singh  
Prop.



संघ शासन  
Govt. of India  
सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय  
MINISTRY OF MICRO, SMALL & MEDIUM ENTERPRISES





उद्योग आधार Udyog Aadhaar

D	Type of Enterprise	Micro	Small	Medium
	Manufacturing	A	B	C
	Services	D	E	F
	UAN	HR11D0000065		

**Udyog Aadhaar Memorandum**

1. Aadhaar Number	357120237180		
2. Name of Entrepreneur	JARNAIL SINGH		
3. Social Category	OBC		
4. Name of Enterprise	SHIV SHAKTI STEEL WORKS		
5. Type of Organization	PROPRIETARY		
6. Postal Address	NEAR B.R.INTERNATIONAL SCHOOL ,SALARPUR ROAD KURUKSHETRA PIN-136119 HARYANA		
	District	KURUKSHETRA	State HARYANA PIN 136119
	Mobile No:	8398865504	Email: sssworks1@gmail.com
7. Date of commencement	15/07/2009		
8. Previous Registration details-if any	::		
9. Bank Details	IFS Code	PUNB0HGB001	
	Bank Account:	82732100000273	
10. Major Activity	SERVICES		
11. National Industry Classification Code	OTHER BUSINESS SUPPORT SERVICE ACTIVITIES N.E.C.		
12. Persons employed	10		
13. Investment (Plant & Machinery / Equipment's)	10(Rs. In Lakhs)		
14. District Industry Centre	KURUKSHETRA		

**Declaration**  
I hereby declare that information given above is true to the best of my knowledge. Any information, that may be required to be verified, shall be provided immediately before the concerned authority.



Click here for Udyog Aadhaar Acknowledgement

*New*

U DYAM-HR-11-0003766

31/3/21

For Shiv Shakti Steel Works

*Jarnail Singh*  
Prop.

2164102/2022/REGION KURUKSHETRA

Regional Office

Haryana State Pollution Control Board

SCO 13P, 2<sup>nd</sup> Floor, Sector-17, Urban Estate, Kurukshetra

Email-hspcbrokk@gmail.com

No. HSPCB/ KKR/2022/ 450

Dated: 29 / 06 /2022

To

The Chairman,  
Haryana State Pollution Control Board,  
Panchkula.

**Kind Attention:, SEE (Training Cell) (HQ)**

**Sub: Recommendation for closure order u/s 33-A /27of Water Act, 1974 & 31- A/21(4) of Air Act, 1981 against M/s Shiv Shakti Steel Workshop,Opp BR College of Education Salarpur road, Akash Nagar, Kurukshetra**

In this connection, please find enclosed herewith recommendation for closure order u/s 33-A of Water Act, 1974 & 31-A of Air Act, 1981 against M/s Shiv Shakti Steel Workshop, opp. BR College of Education Salarpur road, Akash Nagar, Kurukshetra for information and further necessary action please.

Further, the case for prosecution and imposition of EC as applicable will be submitted separately.

DA/ 1. Copy of show cause Notice dated 07.06.2022

2. Copy of Spot Inspection Report dated 30.05.2022

3. Copy of Unit reply dated 21.06.2022

Officer

Kurukshetra Region

NITIN  
Digitally  
signed by  
NITIN MEHTA  
Regional  
2022.06.29  
16:29:35  
+05'30'

**Performa for recommendation to issue direction for closure and disconnection of services against the non-complying unit under section 33-A/27 of Water Act, 1974& 31-A/21(4) of Air Act, 1981.**

1	Name & address of the unit with detail of land (Khasra/Killa/Plot No.) and latitude and longitude of the site.	M/s Shiv Shakti Steel Workshop, Opp BR C of Education Salarpur road, Akash Nagar, Kurukshetra Lat- 29.948838 Long- 76.839472		
2	Product(s) and bio-products	Spray painting of steel products		
3	Manufacturing process	Painting		
4	Category of the unit	Orange		
5	Status of CTE	Not Obtained		
6	Status of CTO	Not Obtained		
7	Date of inspection of the unit	30.05.2022		
8	Name and designation of the officer(s) inspected the unit	The unit was inspected by the team constituted by the Deputy Commissioner, Kurukshetra in Hon'ble NGT matter OA no. 338/2022 by following members: 1. SDM Thanesar, 2. DMC Kurukshetra 3. RO, Pollution Control Board, Kurukshetra 4. AEE, HSPCB, Kurukshetra		
9	Detail of violation observed during inspection:	i. Unit has neither obtained CTE nor obtained from the Board, ii. Not provided paint booth for the fumes generated during spray painting of furniture		
10	Complaint / Court case, if any.	Complaint by Sh. Jai Prakash Sharma before NGT in OA no. 338/2022		
11	Detail of sampling and analysis of effluent/air emission exceeding the norms.	Not applicable		
12	Reasons for not collection of samples, if not collected.	NA		
13	Detail of Show Cause Notice issued with date.	Act	Section	No. & date
		Water Act 1974	33-A	HSPCB/KKR/2022 dated 07.06.2022
		Air Act 1981	31-A	
14	Mode of issue of show cause notice.	Hard copy through Regd. Dak and e-mail.		

15	Detail of reply of Show Cause Notice, if any received.	Unit has submitted the reply but found not satisfactory
16	Date of fresh inspection with name & designation of inspecting officer to verify the compliance and detail of permission obtained for the same from competent authority.	No fresh inspection conducted
17	Present status of compliance made by the unit, if any after issue of show cause notice.	No compliance made by the unit
18	Detail of violation for which closure action recommended.	i. Unit has neither obtained CTE nor obtained C the Board, ii. Not provided paint booth for the fumes generated during spray painting of furniture
	Whether case recommended also for prosecution (if applicable) along with reasons if not recommended.	Prosecution action will be initiated as per order dated 10.12.2020 after procuring relevant documents.
20	Authority to whom direction to be issued to stop services to the unit.	UHBVN for electricity disconnection.
21	Final recommendations as per provisions of the Act / Rules.	In view of detail of violation given above, recommended that closure order against ab unit may be issued under section 33-A (Prevention and Control) Act, 1974 & 31- (Prevention and Control) Act, 1981 along with directions to Executive Engineer, UHBVN, Kurukshetra for disconnection of electricity supply to the unit.

DA/i. Copy of Spot Inspection Report **dated 30.05.2022**

ii. Copy of SCN dated **07.06.2022**

iii. copy of reply submitted by unit

Amit  
AEE,HSPCB  
officer  
Kurukshetra Region.  
Region.

Nitin Mehta,  
Regional  
Kurukshetra

~~2022025/2022/T.U~~

**HARYANA STATE POLLUTION CONTROL BOARD**  
**C-11 Sector-6, Panchkula**  
**Ph - 0172- 577870-73, Fax No. 2581201**  
**E-mail- See2hspcb@gmail.com**  
**Website: hspcb.gov.in**

**CLOSURE ORDER**

Whereas, M/s Shiv Shakti Steel Workshop, opp. B.R. College of Education, Salarpur Road, Akash Nagar, Kurukshetra has established and operated an Spray Painting of steel products for its project at Salarpur road, Akash Nagar, Kurukshetra covered under Orange category as per Consent Categorization of the Board which is polluting in nature;

Whereas, the above said unit was visited by the field officer of the Board on 30.05.2022 and reported the following violations made by the unit under Water Act, 1974/Air Act, 1981:-

- I. Unit has neither obtained Consent to Establish nor obtained Consent to Operate from the Board.
- II. Unit has not provided paint booth/ air pollution control measures for the fumes generated during spray painting of furniture.

Whereas, Show Cause Notice for closure was issued to the above said unit by Regional Officer, Kurukshetra vide letter 398 dated 07.06.2022. The reply submitted by the unit vide letter dated 21.06.2022 did not found satisfactory.

Whereas, Regional Officer, Kurukshetra vide his letter 494 dated 07.07.2022 has recommended for taking closure action against the unit under section 31A of Air (Prevention & Control of Pollution) Act, 1981 & 33-A of Water (Prevention & Control of Pollution) Act, 1974 which has been examined and it has been found that the unit has violated the provisions of Air (Prevention & Control of Pollution) Act, 1981 & Water (Prevention & Control of Pollution) Act, 1974 as mentioned above.

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 31A of Air (Prevention & Control of Pollution) Act, 1981 & 33-A of Water (Prevention & Control of Pollution) Act, 1974 it is hereby ordered to close down the operation of the above said Spray Painting of steel product workshop, of the unit M/s Shiv Shakti Steel Workshop, opp BR College of Education Salarpur road, Akash Nagar, Kurukshetra by sealing its plant, machinery, DG sets along with disconnection of the electric supply of the above said project, with immediate effect.

In addition to above it is also intimated that non compliance to direction issued under section 33-A & 31A is an offense under the provision of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 respectively.

**Dated Panchkula, the**  
**14/07/2022**

**Apoorva Kumar Singh, IAS**  
**Chairman**

**CC**

A copy of the above is forwarded to the following for information

~~202025/2022/T.U~~

and necessary action:-

1. The Deputy Commissioner, Kurukshetra.
2. Executive Engineer, UHBVN, Operation Division, Kurukshetra. He is directed to disconnect the electric supply of the above said project of the unit immediately and submit compliance report within 03 days positively.
3. The Regional Officer, Kurukshetra. He is asked to ensure the compliance of closure order immediately and to submit compliance report in this regard within 03 days positively. He will also initiate legal action against the unit for filing prosecution case for the above said violations and will submit the proper and complete case of environmental compensation with reasoned recommendation for the same to Head Office immediately.
4. M/s Shiv Shakti Steel Workshop, Opp BR College of Education Salarpur road, Akash Nagar, Kurukshetra.

**SENIOR ENVIRONMENTAL ENGINEER**

**For Chairman**

Signed by Balraj Singh

Date: 15-07-2022 15:26:55

Reason: Approved

**Regional office,  
Haryana State Pollution Control Board**  
SCO-13P, IIInd Floor, Sector-17, Kurukshetra  
Email-hspcbrokr@gmail.com

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**(Compliance Report)**

Compliance report of Closure order issued by Head Office / Regional Office vide Order No. I/12495/2022 Dated 15/07/2022 M/s Shiv Shakti Steel Workshop,  
opp B.R. College of Education, Salaspur Road, Akath Nagar, Kurukshetra

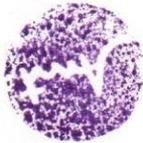
In compliance of Haryana State Pollution Control Board Head Office/Regional Office order No. I/12495/2022 dated 15/07/2022 under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981 and under section 33-A of Water (Prevention & Control of Pollution) Act, 1974 of M/s. Shiv Shakti Steel Workshop, opp. B.R. College of Education, Salaspur Road, Akath Nagar, Kurukshetra

The above said unit has been closed and sealed in presence of Sh. Amit, AEE, HSPCB, ICR 2, Rajah, FA, HSPCB, ICR, 3. Ankur, Driver, HSPCB ICR and unit representative Sh. Pawan, Supervisor of M/s Shiv Shakti Steel Workshop, opp. B.R. College of Education, ICR on 19/07/2022 at 11:00 AM onwards

The following components have been sealed:

1. Compressor belt & paint spray
- 2.
- 3.
- 4.

The seal impression on the above components is given as below:



The unit has not produced and stay order on enquiry.

Pawan

Signature of Unit Representative.

Amit  
Signature of the officer of HSPCB

Amit, AEE, HSPCB, ICR

I/125534/2022

**Regional Office****Haryana State Pollution Control Board**SCO 13P, 2<sup>nd</sup> Floor, Sector-17, Urban Estate, Kurukshetra

Email-hspcbrokk@gmail.com

No. HSPCB/ KKR/2022/

Dated: / /2022

To

The Chairman,  
Haryana State Pollution Control Board,  
Panchkula.

**Kind Atten:- SEE (Training Cell)**

**Sub: Compliance of closure order against – M/s Shiv Shakti Steel Workshop, opp. B.R. College of Education, Salarpur Road, Akash Nagar, Kurukshetra.**

Ref:- File No. HSPCB-400001/35/2022-Training Branch-HSPCB I/124945/2022 dated 15.07.2022 on the subject cited above.

In this regard, it is submitted that the operation of the unit - M/s Shiv Shakti Steel Workshop, opp. B.R. College of Education, Salarpur Road, Akash Nagar, Kurukshetra has been closed by sealing the plant and machinery on 19.07.2022, in compliance of Head office closure order as referred above. The compliance report along with photographs is enclosed herewith. Further it is submitted that ATR/status report wrt complaint filed in NGT by Sh.Jai Prakash complainant against M/s Shiv Shakti Steel workshop KKR already sent to hq and to Sh.Rahul Khurana (NGT) via email on 14.7.2022 and whatsapp too for taking further necessary action in the matter .

It is submitted for your kind information & further necessary action please.

DA/As above.

- 1.Compliance report
- 2.Photograph
- 3.Email dated 14.7.2022

**Regional Officer**

I/125534/2022

Kurukshetra Region

Signed by Poonam Langayan

Date: 20-07-2022 12:14:14

Reason: Approved

I/125533/2022

**Regional Office****Haryana State Pollution Control Board**SCO 13P, 2<sup>nd</sup> Floor, Sector-17, Urban Estate, Kurukshetra

Email-hspcbrokk@gmail.com

No. HSPCB/ KKR/2022/

Dated: / /2022

To

The Sub Divisional Engineer,  
Uttar Haryana Bijli Vitran Nigam (UHBVN),  
Kurukshetra

**Sub: - Regarding Disconnection Electricity Report of M/s Shiv Shakti Steel Workshop, opp. B.R. College of Education, Salarpur Road, Akash Nagar, Kurukshetra.**

Ref: - File No.HSPCB-400001/35/2022-Training Branch-HSPCB I/124945/2022 dated 15.07.2022 on the subject cited above.

In this connection, it is informed that board has issued closure order mentioned under reference against M/s Shiv Shakti Steel Workshop, opp. B.R. College of Education, Salarpur Road, Akash Nagar, Kurukshetra vide which, you have been asked to submit electricity disconnection report of the said unit. Therefore, you are requested to submit the compliance report to this office within three days positively. This may be treated as most urgent

DA/As above

**Regional Officer  
Kurukshetra Region**

Endst. No. HSPCB/ KKR/2022/

Dated:

A copy of the above is forwarding to The SEE- Training Cell (HQ) w.r.t File No. HSPCB-400001/35/2022-Training Branch-HSPCB I/124945/2022 dated 15.07.2022, Panchkula for information, please.

**Regional Officer  
Kurukshetra Region**

I/125533/2022

Signed by Poonam Langayan

Date: 20-07-2022 12:00:01

Reason: Approved



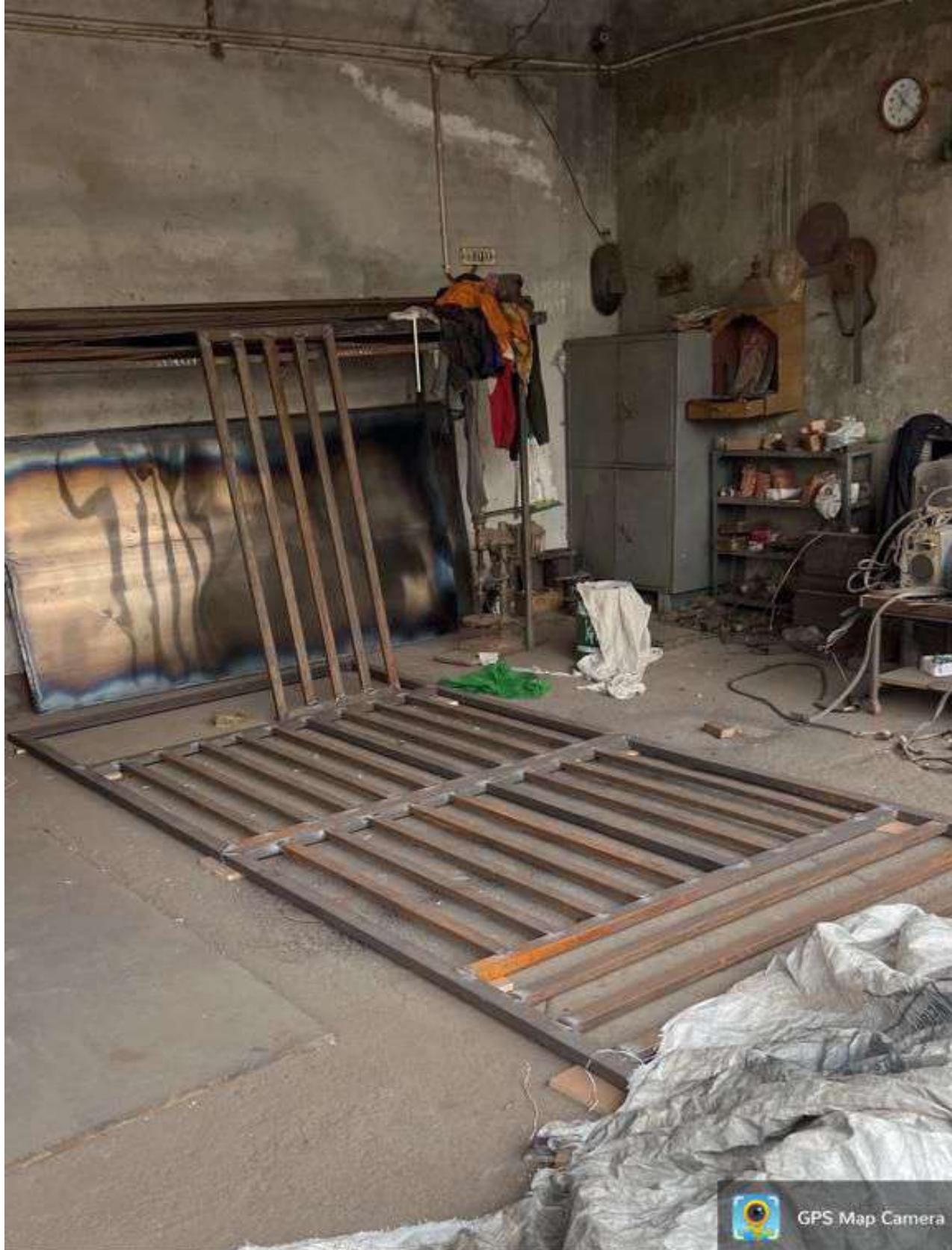
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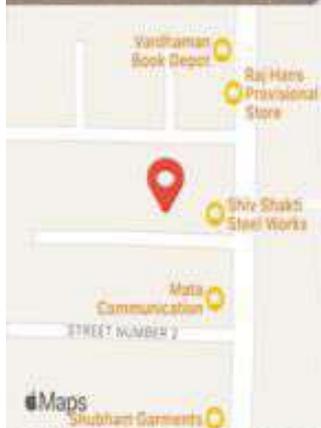
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Akash Nagar, Kurukshetra, 136118,  
Lat 29.948850, Long 76.839467  
05/30/2022 11:23 AM







GPS Map Camera



Kurukshetra, HR, India  
Akash Nagar, Kurukshetra, 136118,  
Lat 29.948838, Long 76.839472  
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